## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No.62/09

## Dated: 1st September, 2009

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. H.L. Bajaj, Technical Member

Bhushan Steel Ltd.		Appellant (s)
Versus		
Uttar Pradesh Power Corporation	Lt	td. & Ors Respondent (s)
Counsel for the Appellant/ (s) :	:	Shri Tanuj Khurana, Adv.
Counsel for the Respondent (s)	:	Shri Daleep Kr. Dhayani, Adv. for Shri Pradeep Misra, Adv.

## <u>ORDER</u>

The learned counsel for the Appellant submits that the issue in this Appeal is pending in the High Court of Allahabad in the Appeal filed as against the impugned order and the High Court has already passed an interim order in favour of the Appellant. On that ground he wants to withdraw the appeal. Accordingly, the Appeal is dismissed as withdrawn.

(H.L. Bajaj) Technical Member (Justice M. Karpaga Vinayagam) Chairperson